GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.3404 TO BE ANSWERED ON 21.03.2023

REFORMS IN SOCIAL JUSTICE AND EMPOWERMENT SCHEMES

3404. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes implemented under the Ministry of Social Justice and Empowerment in Union Territory of Ladakh;
- (b) the details of the schemes which are getting maximum benefits along with proposed plan to apply in Union Territory of Ladakh for Social Justice and Empowerment; and
- (c) whether the Government has any data of the social problems and challenges which need to be reformed under Social Justice and Empowerment, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

(a) to (c): The focus of the Department of Social Justice and Empowerment is the welfare of the poorest households of the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Transgender Persons, Beggars, Denotified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs) and Economically Weaker Section (EWS). This Department is implementing several Schemes for welfare of marginalized sections which is placed at Annexure. However, there is no proposal received from the UT of Ladakh, therefore no fund has been released.

. Annexure as referred to in reply to Lok Sabha Unstarred Question No. 3404 due for answer on 21.03.2023

S.No.	Programme/Schemes
1	Post Matric Scholarship for SCs
2	Scholarships for Higher Education for Young Achievers Scheme (SHREYAS)
3	Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY)
4	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989
5	Scheme of Residential Education for Students in High School in Targeted Area (SRESHTA)
6	Self Employment Scheme of Liberation & Rehabilitation of Scavengers
7	Pre Matric Scholarship for SCs and Others
8	Venture Capital Funds for SCs & OBCs
9	Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH) Yojana
10	Atal Vayo Abhuday Yojana (AVAY)
11	National Action Plan on Drug Demand Reduction (NAPDDR)
12	Support for Marginalized Individuals for Livelihood & Enterprise (SMILE)
13	PM YOUNG ACHIEVERS SCHOLARSHIP AWARD SCHEME FOR VIBRANT INDIA FOR OBCs AND OTHERS (PM -YASASVI)
14	Scholarships for Higher Education for Young Achievers Scheme (SHREYAS) (OBCs)
15	Venture Capital Fund for Backward Classes
16	Scheme for Economic Empowerment of De-Notified Tribes/ Nomadic/Semi Nomadic Tribes (SEED)
